

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (S.J.) No.375 of 2006

Anil Yadav	Appellant
	Versus		
The State of Jharkhand	Respondent

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant	: Mr. K.P. Choudhary, Adv.
For the State	: Mr. Ram Prakash Singh, A.P.P.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

08/26.06.2020:

Let paper book be prepared at the cost of the appellant to be deposited by Monday i.e. 29.06.2020.

Put up this case after three weeks.

(Rajesh Kumar, J.)

Amar/-